

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 768/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

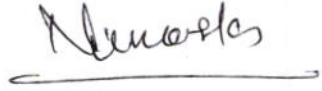
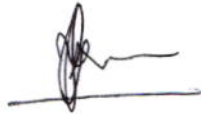
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Gemini Equipment and Rentals Pvt. Ltd.
V/s.
Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

| | | | |
|---|---|-------------------------|---|
| 8 | Adv. Nilesh Masurkar i/b. Adv. Tejay Deshpande | Operational Creditor |  |
| | Adv. Radhika Yadav i/b. Gajil Anandchand Mangaldas | Corporate Debtor |  |

ORDER

TCP No.768/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)